



2026:AHC:27064

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1526 of 2026

Syed Mashkoor Ali

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arun Kumar Srivastava, Bajrang Lal Srivastava, Priyanka Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Arun Kumar Srivastava, learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein he has prayed for a mandamus for extension of service of the writ petitioner.

2. Accordingly, the writ petition is **dismissed** as withdrawn.

(Vikas Budhwar,J.)

February 5, 2026

SFH